File No: RCD-01002/1/2021-Regulatory-FSSAI-Part(6)

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety and Standards Act, 2006) (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi -110002

Dated, 16 May, 2024

Advisory

Subject: Provision to FBOs to update the filed modification application of license/registration in FoSCoS-reg.

As per 2.1.9 (1) of the FSS (Licensing and Registration of Food Businesses) Regulation, 2011, "Food Business Operators shall ensure that the Registering or Licensing Authority always has up-to-date information on their food business establishments and shall inform the relevant Authority of any modifications or additions or changes in product category, layout, expansion, closure, or any other material information based on which the license was granted and such information shall be conveyed before the changes occur."

- 2. Earlier, Food Business Operators [FBOs] could apply for only one modification application for license/registration at a time wherein they were required to go for next modification of their license /registration only after issuance of prior modified license/registration. This often resulted in delays as FBOs had to wait for acceptance/clearance by the concerned authority for filed modification application before proceeding with a new one.
- 3. Based on the concerns and suggestions received in the FSSAI-FBO meetings, the said matter was taken up in the 39th Meeting of the Food Authority held on 13th July 2022, wherein Food Authority had approved the proposal to introduce additional provision in FoSCoS allowing FBOs to cancel their Modification Application and apply for updated modification application.
- 4. This is for the information to all Food Business Operators, Associations, and other stakeholders.

निदेशक (नियामक अनपालन प्रभाग)

भारतीय खादय सुरक्षा और मानक प्राधिकरण

To:

1. All Food Business Operators, Associations, Food Safety Mitra, and other stakeholders

- 2. Commissioners of Food Safety of all States/UTs
- 3. Directors of all Regional Offices, FSSAI

Copy for information to:

- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI
- 3. CTO for uploading on FSSAI website